## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP No.289/2001 in OA 3/2000



New Delhi this the 13th day of February, 2002

Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman (J) Hon'ble Shri M.P.Singh, Member (A)

Shri V.B.Singh, Jr.Engineer,K-Division, C.P.W.D.I.P.Bhawan, New Delhi

..Petitioner

(By Advocate Shri Sohan Lal )

**VERSUS** 

- 1.Shri K.Kasol Ram, Secretary, Ministry of Urban Development and Employment, UOI,North Block, New Delhi.
- 2.Shri Krishan Kumar,
   Director General of Works,
   Central Public Works Department,
   Nirman Bhawan, New Delhi.
- 3.Shri H.PuMakhija, EE, K-Division, CPWD,I.P.Bhawan,. Ist Floor, New Delhi.

..Respondents

(By Advocate Shri R.V.Sinha, learned counsel through proxy counsel Sh.R.N.Singh )

ORDER (ORAL.)

(Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman (J)

Learned proxy counsel for the respondents has submitted that in terms of the Tribunal's order in OA 3/2000, the respondents have fully implemented the same, which is agreed to by Shri Sohan Lal, learned counsel for the petitioner.

2. Noting the above submissions, CP 289/2001 is dismissed. Notices issued to the alleged contemnors/respondents are discharged. File be consigned to the record room.

( M.P.Singh )
Member (A)

( SMt.Lakshmi Swaminathan ) Vice Chairman (J)

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